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## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE. EAST DISTRICT KARKARDOOMA COURTS, DELHI

## **ORDER**

In exercise of power vested in the undersigned by virtue of under Section 10 (3) of the Criminal Procedure Code 1973 as in force in Delhi. I hereby authorize the following Officers of Delhi Higher Judicial Service of East District, Karkardooma Court Complex, Delhi to hear and dispose off bail/urgent criminal applications pertaining to the Police Stations & Investigating Agencies of East District/Sessions division of Delhi, including the urgent matters under Special Acts and under Section 21-A of the Punjab Courts (Delhi Amendment) Act, 1997, to exercise all the powers as vested in the undersigned under Section 34 Punjab Courts Act, 1918, to hear and dispose off urgent Civil Matters pertaining to East District, Karkardooma Courts, Delhi, during Winter Vacation, 2023 w.e.f. 26.12.2023 to 30.12.2023 (both days inclusive) for the dates as indicated herein below:

Civil Matter and Criminal Matters & Special Acts Cases

S.No	Name of Judicial Officers	Date of Duty	Room No.
1	Sh. Sanatan Prasad, ADJ-02	26.12.2023, 27.12.2023 & 28.12.2023	104, New Building
2	Sh . Gajender Singh Nagar, ASJ(SC-RC-02)	29.12.2023 & 30.12.2023	70

In the absence of the undersigned, the senior most Judicial Officer on duty shall also look after the administrative work of East District, Karkardooma Courts, Delhi.

The detained Judicial Officers shall be assisted by their own court staff and Judicial Officers must intimate in advance to the Administration Branch, East District for such officials who will assist them during their detention period.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave and the staff who will assist the detained Judical Officers shall also be entitled to avail compensatory leave in the year 2024 in lieu of the duty actually performed during Winter Vacation, 2023.

The Office of Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi, will remain open daily from 10.00 am to 05.00 pm during Winter Vacation, 2023 except Sunday and other holidays, if any.

> Principal District & Sessions Judge East District, KKD, Delhi

No. 11804 - 11810 /Judl/East/KKD/Delhi/2023.

Dated: **80**12.23

## Copy forwarded for information/necessary action to :

- 1. The Registrar General, High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judge, (H.Qs), Tis Hazari Courts, Delhi
- 3. The Judicial Officers concerned.
- All the Judicial Officers of East District, Karkardooma Courts, Delhi.
  The Officer In Charge, Bail & Filing Section, Karkardooma Courts, D
  The Administrative Civil Judge, East District, Karkardooma Courts. The Officer In Charge, Bail & Filing Section, Karkardooma Courts, Delhi.
- 7. The Administrative Officers (Judl.)/Incharge, Care Taking Branch & Pool Car, with the direction to make necessary arrangements.
- 8. The Administrative Officers (Judl.)/Incharge, Care Taking Branch, East District, with the directions to display the same on Notice Board of KKD Courts, Complex, Delhi.
- The HOO Fact District Variandooms Courts Dalls

- 10. The Administrative Officers (Judl.), Administration Branch, General Branch, Bail & Filing Section, East District, Karkardooma Courts, Delhi.
- 1. The Public Prosecutor, East District, Karkardooma Courts. 12. The Incharge, Lock-up, Karkardooma Courts, Delhi.

13. PRO/APRO, Karkardooma Courts, Delhi.

14. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.

N15. The Website Committee, Tis Hazari Courts, Karkardooma Courts Delhi.

16. P.S. to the undersigned.

17. R&I Branch for uploading on LAYERS.

Principal District & Sessions Judge East District, KKD, Delhi.